

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 4095 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Lobsang Tenzin,
District & Sessions Judge, Ziro, Lower Subansiri District,
Arunachal Pradesh

Dated Guwahati, 9th November, 2020.

Sub:- Casual Leave.

Ref:- No. DSC(Z)/Personal/2020/40 dated 04.11.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave for 6 (six) days from 16.11.2020 to 21.11.2020 along with station leave permission from 14.11.2020 to 22.11.2020, has been granted. A senior Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

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Memo NO.HC.VII-21/2008/4096-1A, dated 9.11.2020

Copy to:

1. The Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.
2. The Project Manager, Gauhati High Court.


09/11/2020

JT. REGISTRAR (VIGILANCE)

